

lowing Notifications under sub-section (2) of section 3 of the All India Services Act, 1951, making certain further amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954:—

- (a) G.S.R. No. 678 dated the 19th May, 1962.
- (b) G.S.R. No. 702 dated the 26th May, 1962.
- (c) G.S.R. No. 755 dated the 9th June, 1962.
- (d) G.S.R. No. 996 dated the 28th July, 1962.

[Placed in Library. See No. LT-437/62.]

(ii) Sir, I beg to lay on the Table a copy of Notification No. 140/1/62-M, published in Manipur Gazette dated the 29th June, 1962 containing the Manipur Land Revenue and Land Reforms (Allotment of Land) Rules, 1962, under section 169 of the Manipur Land Revenues and Land Reforms Act, 1960. [Placed in Library. See No. LT-570/62.]

(iii) Sir, I beg to lay on the Table a copy each of the following Declarations of Exemption, under the Proviso to section 6 of the Registration of Foreigners Act, 1939:—

- (a) No. 1/16/62-F.1 dated the 23rd June, 1962 (2 Declarations).
- (b) No. 6/31/62-F.1, dated the 28th August, 1962 (10 Declarations).

[Placed in Library. See No. LT-571/62.]

Secretary of Rajya Sabha:—

(i) "In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 20th November, 1962, agreed without any amendment to the Metal Tokens (Amendment) Bill, 1962, which was passed by the Lok Sabha at its sitting held on the 19th November, 1962."

(ii) "In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 20th November, 1962, agreed without any amendment to the Petroleum Pipelines (Acquisition of Right of User in Land) Bill, 1962, which was passed by the Lok Sabha at its sitting held on the 19th November, 1962."

(iii) "In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 20th November, 1962, agreed without any amendment to the Foreigners Law (Application and Amendment) Bill, 1962, which was passed by the Lok Sabha at its sitting held on the 19th November, 1962."

12.30½ hrs.

MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following messages received from the 2171 (Ai) L.S.D.—4.

PUBLIC ACCOUNTS COMMITTEE SECOND REPORT

Shri Tyagi (Dehra Dun): Sir, I beg to present the Second Report of the